

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 25.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 282/15	TP37/17	Hearing	433(e)	National Steel & Agro Industries Ltd., Indore Vs Kailash Roofing Solutions Pvt. Ltd., Bengaluru.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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No representation for petitioner. Counsel for petitioner is absent. Petitioner is called, absent. Counsel for petitioner has not collected notices from the Registry for service. The petitioner's counsel has not even complied the relevant provisions and rules of I&B Code applicable to the facts of this case. First, the petitioner has to comply the same. Then only further steps can be taken. Therefore the petitioner is directed to comply the relevant provisions and rules of I&B Code applicable to the facts of this case at the first instance before proceeding further in the matter.

List it on 03.07.2017.

  
MEMBER (J)

  
MEMBER (T)